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Login Food Businesses

Login-Authorities

Login-FoITrace

Addition of Food Products under High Risk Food Categories subsequent to the issuance of mandatory BIS Certification [Click Here](#)



View all FSSAI Standardized Food Products | Clubbing of variants of food products

View all Eligibility Criteria Details

License/Registration | Know Your Officer | FBO Search | How to Apply | Application Processing | License Kit

Company Name:

License/Registration Certificate No.:

Select State:

Select District:

Enter Captcha Code:

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Latest Announcements | FBO on License / Reg | Become a Food Safety Mitra | helpdesk-foscoss@fssai.gov.in | Call: 1800-11-2100 Follow Us X f in

fssai FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
FoSCoS Food Safety Compliance System
Eat Right India

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Estimated - Registration Fee for (Rs)

Standardized Food Products

View all FSSAI Standardized Food Products: Clubbing of records of food products

License/Registration Know Your Office FBO Search

Company Name:

Select State:

Enter Captcha Code:

Eligibility of your food business

View all Eligibility Criteria Details

How to Apply Application Processing License Ed

License/Registration Certificate No:

Select District: